

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 09.09.2020

THROUGH VIDEO CONFERENCING

CAUSE LIST

PRESENT: 1. Hon'ble Member (J), Shri Rajeswara Rao Vittanala
2. Hon'ble Member (T), Shri Ashutosh Chandra

CP/CA No.	Purpose	Sec	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP(IB) No. 199/BB/2020	For admission	Sec 9 of I&B code 2016	Micronova Impex Pvt Ltd	Rafeulla Shareiff, PCS	Haritasa Electronics Solutions Pvt Ltd	Chandan for R1 & R2

ADVOCATE FOR PETITIONER/s:

RAFEEULLA SHARIFF

ADVOCATE FOR RESPONDENT/s:

CHANDRAN - R-1, R-2

ORDER

Heard Shri Rafeeulla Shariff, learned PCS for the Petitioner and Shri Chandan, learned Counsel for R-1 and R-2 through Video Conference.

Both the sides are directed to file brief written arguments by 14.09.2020.

Order Reserved.



Member (T)

Krishna



Member (J)

Verified

Court Officer